

गई है। इस मामले पर 17-11-1978 को आयोजित पर्यटन मंत्रियों की बैठक में आगे विचार किया गया। उस समय यह प्रस्ताव किया गया कि अम्बेर और जैसलमेर में पर्यटन सुविधाओं के विकास, जोधपुर और उदयपुर में जनता होटलों के निर्माण और राणा प्रताप से संबंधित 5 स्थानों के विकास कार्य को केन्द्रीय सेक्टर के अन्तर्गत ले लिया जाए।

(ख) अन्तर्राष्ट्रीय पर्यटक आगमनों के आंकड़े अखिल भारतीय आधार पर तैयार किए जाते हैं न कि राज्य-वार या स्थान-वार आधार पर। परन्तु फिर भी वर्ष 1976-77 में किए गए विदेशी पर्यटकों के सर्वेक्षण में दो स्थानों यथा राजस्थान में जयपुर और उदयपुर के बारे में उपलब्ध है, जिसमें यह उल्लेख है कि इन स्थानों पर सर्वेक्षण की अवधि (जुलाई 1976 से जून, 1977) के दौरान भारत आए लगभग 579.578 विदेशी पर्यटकों के क्रमशः 12.97 प्रतिशत और 3.4 प्रतिशत पर्यटकों ने इन स्थानों की यात्रा की।

(ग) केन्द्रीय पर्यटन विभाग द्वारा जैसलमेर में एक पर्यटक बंगले का निर्माण किया गया है। केन्द्रीय सेक्टर के अन्तर्गत वाड़मेर में कोई सुविधाएं प्रदान नहीं की गई हैं।

(c)

### Foreign Exchange remitted by Coca-Cola Company

917. DR. SAROJINI MAHISHI:  
SHRI MUKHTIAR SINGH  
MALIK:

Will the Minister of FINANCE be pleased to state:

(a) what was the initial investment of the Coca-Cola Company at the commencement of its business in India;

(b) whether the initial investment was in Indian or foreign currency;

(c) the total amount of foreign exchange remitted by the company during the last three years, year-wise in the shape of profits, service charges etc; and

(d) what is the amount of foreign exchange which is yet to be remitted by the Company during the period 1978-79?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b). Capital initially invested by the U.S. Company in India was of the order of Rs. 6.6 lakhs and the investment was in foreign currency.

Year	Profit	H.O./Area Office expenses	Service charges	Imports	Total
1973 . . . .	76,10,075 (1971)	-	-	18,54,348	94,64,423
1974 . . . .	81,36,798 (1972)	*35,49,505	-	6,71,549	1,23,57,852
1975 . . . .	71,23,076	..		15,76,737	86,99,813
<b>TOTAL . . . .</b>	<b>2,28,69,949</b>	<b>35,49,505</b>	<b>...</b>	<b>41,02,634</b>	<b>3,05,22,088</b>

For the period after 1975 no remittance has so far been allowed.

(d) Remittance applications to the extent detailed below are pending consideration by the Reserve Bank of India:

(i) Service charges & H.O. expenses—US \$ 11.52 lakhs.

(ii) Profits—Rs. 142.86 lakhs.

**Loss Incurred due to Diamond Smuggling**

918. DR. SAROJINI MAHISHI:

SHRI PRADYUMNA BAL:

SHRI SHIV SAMPATI RAM:

SHRI MUKHTIAR SINGH  
MALIK:

Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to the news-item which appeared in the *Blitz* dated the 23rd September, 1978 wherein it has been stated that Government has been incurring loss of Rs. 100 crores due to diamond smuggling;

(b) whether it is also a fact that is diamond smuggling has been carried on with the collusion of Custom authorities with the diamond gangs; and

(c) what steps have been taken by the Government to stop such evil practices from the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): (a) Yes, Sir. Sir, However, reports received by Government do not suggest any large scale smuggling of diamonds from or into the country. The value of diamonds and precious stones seized by the Customs authorities during 1976, 1977 and 1978 (January to September, 1978) is reported to be Rs. 164 lakhs, Rs. 114.00 lakhs and Rs. 95.00 lakhs respectively.

(b) Except for a solitary case relating to seizure in 1976 of diamonds worth about Rs 58 lakhs in which there was suspicion of collusion of officers and in which necessary action against the officers has been initiated, no other instance indicating collusion of customs staff in the smuggling of diamond has come to the notice of the Government.

(c) Although smuggling of diamonds continues to be under check, the field formations have been kept on alert to thwart any attempt at smuggling of diamonds. Government have also liberalised the import of rough diamonds and have exempted them from import duty.

**Branches of State Bank not functioning in North Bihar**

919. PANDIT D. N. TIWARY: Will the Minister of FINANCE be pleased to state:

(a) whether State Bank Branches are not functioning at seventeen places in North Bihar in the districts of Begusarai, Madhubani, Samastipur, Siwan, Saran, Gopalganj, Sitamarhi, Vishali, Darbhanga, Muzafrapur and East and West Champaran;

(b) whether tenders were called by the Regional Director, State Bank of India, Patna for construction of suitable houses for the location of Branch Offices of the Bank at those seventeen places in Bihar;

(c) whether the last date of the offer was 4th March, 1978;

(d) whether any decision has been taken for the construction of suitable accommodation at these places; and

(e) if not the reasons for the delay?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) to (c). Offers of accommodation were invited by Patna Local Head Office of the State Bank of India by